

BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

| Name          | of the Company   | Sushil Kumar Ganeriwala. | -Versus-Bengal Brahmaputra De | evcon Pvt. & Ors    |
|---------------|--|--------------------------|-------------------------------|---------------------|
| Under Section |  | 397/389                  |                               |                     |
| SI.<br>No.    | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                          | Appearing on behalf of        | Signature with date |

1. CS. SANJAY KUMAR GUPTA (PCS) }

2. CS. ROHIT KUMAR KESHRI

(PCS) }

Robit Kishri 27/11/17

1. RATNANKO BANGRJEE, SR. ADVOLATE RESPONDENTS
2. SWAPNA CHOUBEY, ADVOLATE

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)